

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P. No.103/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> September 2017, 10.30 A.M

Name of the Company	Mohit Kumar Day -Vs- Italian Stores Pvt.Ltd.		
Under Section	58		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Syamantak Banerjee Adv. } for petitioner 22/09/17
2. Subhro Das Adv. }

ORDER

Ld. Counsel for the petitioner is present. No one is present from the respondent's side.

Petitioner has complied with the order dated 20/04/2017 by way of publication of notice in newspapers. In spite of newspaper publication and serving notice, respondent did not turn up. In view of the above, at the instance of the petitioner, a fresh notice is to be issued by the Registry to the respondents by way of registered post. A copy of the notice to be handed over to the petitioner for serving and compliance and file affidavit of service.

List it on 09/11/2017.

Sd.

(Jinan K.R.)  
Member (Judicial)